

want to see that Shri Iyengar is kept in touch

**National Policy for Transport Development**

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 \*2075 { Shri Ram Krishan Gupta:  
 Pandit D. N. Tiwary:  
 Shri Damani:  
 Shri Hem Barua:  
 Shri Elayaperumal:  
 Shri Harish Chandra Mathur:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No 601 on the 4th December, 1958, and state at what stage is the question of evolving a national policy in regard to the development of different means of transport, including road transport?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur) : It has been decided to set up a Committee to advise the Government in regard to the principles on which a national transport policy of the country may be formulated. The composition and functions of the Committee are being finalised.

Shri Ram Krishan Gupta: May I know whether this question has been discussed with the State Governments concerned so far?

Shri Raj Bahadur: It would be discussed as and when the principles for the formulation of the policy are evolved by the Committee.

Shri Ram Krishan Gupta: May I know whether it is a fact that some of the States have refused to nationalise road transport? If so, what are the names of those States?

Shri Raj Bahadur: There is a programme of nationalisation which is determined by the respective State Governments on their own. I am not aware that any decision in a collective manner has been taken by the States. I do not think any such decision has been taken by any of the State Governments.

सेठ गोबिन्द दास क्या इस कमेटी के टर्मस आफ रेफरेंस में यह बात भी रक्खी जायगी कि ऐसे राज्यों और ऐसे क्षेत्रों में जो कि अभी भी पिछड़े हुए हैं, उनमें इन पालिसी को बनाने के समय विशेष तौर पर ध्यान रक्खा जाएगा ?

श्री राज बहादुर राष्ट्रीय नीति निर्धारण के समय में जो क्षेत्र पिछड़े हुए हैं उनका ध्यान रक्खा जायगा, ऐसा अनुमान लगाया जा सकता है।

Shri Harish Chandra Mathur: What are the circumstances under which this Committee is being appointed? What initiated the appointment of this Committee—whether it was in connection with certain inland

Shri Raj Bahadur: As far back as 1950 the Motor Vehicles Taxation Enquiry Committee recommended that we should have for our country a national transport policy. This recommendation was repeated by the Transport Advisory Council held in 1951. The Study Group in Transport Planning also made a similar recommendation. Finally, in their Sixtieth Report the Estimates Committee also have advised that the Government should announce formally their policy in regard to the development of different means of transport.

Shri Harish Chandra Mathur: May I know whether this matter had already not been discussed with the Planning Commission? What views were expressed by the Planning Commission? Are we going without a national policy so far?

Shri Raj Bahadur: We do not have a national transport policy as such. There is no doubt about it. But we do go by certain broad principles which may be beneficial to all the various forms of transport. At present there is no pre-determined or concrete policy as such.

Pandit D. N. Tiwary: When the Committee is being formed, may I

know whether representation to the States will be given?

**Shri Raj Bahadur:** It will be a high level body of experts and economists I think that at the moment we should confine only to a small committee which can go into the entire question and evolve the principles on which such a policy could be formulated

**Shri Hem Barua:** In view of the fact that Shri S K Patil said on a previous occasion that the policy of the Government has been neither national nor comprehensive may I know why is it that the Government have taken so long a time to evolve a national transport policy even after such a strong statement coming from the hon Minister?

**Shri Raj Bahadur:** So far as we in this country are concerned we are well aware that there is already ample scope for the expansion and development of various forms of transport It is only lately that we have thought it necessary that some amount of determination of the respective scopes and areas of expansion for each form of transport should be made and borne in mind or followed on the basis of certain well-defined principles It is on that account that we now feel more urgently the need for the evolution of such a policy

**Shri Ramanathan Chettiar:** Is Government contemplating to set up a National Transport Development Board on the lines of the National Shipping Board?

**Shri Raj Bahadur:** We have got a Transport Development Council which has got the hon Minister of Transport and Communications as its Chairman and the various Ministers of Transport in the various State Governments as its members

**Shri Basappa:** May I know whether the Road Transport Corporation in any part of the country has asked for financial help? If so, may I know whether the Government has taken any steps about it?

**Shri Raj Bahadur:** The question hardly arises, but various State Governments have required some loan assistance from us for the expansion of the nationalised sector of transport in their areas

**Shri V. P. Nayar:** May I know whether in view of the fact that this Committee is to decide upon a policy which is of vital consequence to the country, this House will be associated at least through one hon Member with this Committee?

**Shri Raj Bahadur:** That is a suggestion for action We shall bear it in mind That is all I can say I do not know whether we shall be able to do it or not

**Shri Tangamani:** May I know whether the Committee will also take into consideration the Nagpur Plan for the development of road transport or whether the Plan has been given up?

**Shri Raj Bahadur:** May I point out that this Committee will go in for the formulation of principles in respect of road transport and not road development Road development is different from road transport development

श्री रामसिंह भाई वर्मा जैना श्रीमान्  
ने बतलाया

**Mr. Speaker:** Hon Member does not give notice of a question What can I do? There are so many other Hon Members whose names appear in the list

**Shri Ram Krishan Gupta:** May I know whether it is a fact that the Planning Commission put forward certain proposals in this regard to the Punjab Government which have been rejected by the Punjab Government?

**Shri Raj Bahadur:** I do not think any such question arose because the question pertains to the evolution of a national transport policy and the Planning Commission

could not conceivably forward any suggestions in this behalf to the Punjab Government because that would hardly have been relevant or necessary.

श्री रामसिंह भाई वर्मा : श्रीमान् ने पिछड़े हुए क्षेत्रों के लिये बतलाया । क्या उनके ऊपर अधिक ध्यान दिया जायेगा और उन्हें प्राथमिकता दी जायेगी ?

श्री राज बहादुर : मैं आशा करता हू कि जो समिति बनेगी वह पिछड़े हुए क्षेत्रों की आवश्यकताओं को विशेष रूप से ध्यान में रखेगी ।

**भारत व नेपाल के बीच डाक सम्बन्धी करार**

\*२०७६ श्री भक्त बर्षन : क्या परिवहन तथा संचार मंत्री १७ दिसम्बर, १९५८ के तारकित प्रश्न-संख्या १११९ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि भारत व नेपाल के बीच डाक व तार की संचार व्यवस्था के बारे में करार करने की जो बातचीत चल रही है, उसमें इस बीच क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्री (श्री स० का० पाटिल) : बातचीत अभी जारी है ।

श्री भक्त बर्षन : मैं यह जानना चाहता हूँ कि बातचीत कब तक जारी रहेगी ?

श्री स० का० पाटिल : जब तक कि दोनों सरकारें आखिरी निर्णय पर नहीं आयेंगी ।

श्री भक्त बर्षन : क्या यह बताया जा सकेगा कि इस समझौते में जो यह देरी हो रही है इसके पीछे क्या परिस्थितियाँ हैं, और किन कारणों से इतनी देरी हो रही है ।

श्री स० का० पाटिल : परिस्थितियाँ तो हैं । नेपाल के पास पहले से ऐसी योजना नहीं थी । वह कोशिश कर रहे हैं योजना बनाने की । लेकिन इतना बड़ा आरगेनाइजेशन पी०

एण्ड टी० का तैयार करना कोई मामूली बात नहीं है । उसमें समय लगता है ।

श्री भक्त बर्षन . जब तक यह समझौता भारत और नेपाल के बीच नहीं होता है तब तक के लिए भारत से नेपाल जाने वाली चिट्ठियों , तार, टेलीफोन आदि को पहुंचाने की क्या व्यवस्था की गयी है ?

श्री स० का० पाटिल वहा व्यवस्था है । हमारे एम्बेसी में पोस्ट आफिस है वह भारत के नेशनल्स के लिये और नेपाल वालों के लिए व्यवस्था करता है । वह सब के लिए व्यवस्था करता है ।

Shri Wodeyar: May I know whether the settlement will come under the Colombo Plan programme and whether any Nepalese are invited to India to undergo training in Postal and Telegraph communications?

Shri S. K. Patil: I do not think it will come under the Colombo Plan. It is a bilateral agreement. One will replace the other agreement between the two Governments. Some other Government might come in just like the U.S.A. so far as the wireless part of it is concerned. Beyond that, there is no other participation.

श्री प० ला० बाळपाळ . मंत्री जी ने चिट्ठी आदि के पहुंचाने की व्यवस्था के बारे में बतलाया । मैं जानना चाहता हूँ कि एक्सप्रेस डिलीवरी चिट्ठी के पहुंचने में क्या आर्डिनरी चिट्ठी से आठ नौ घंटे ज्यादा लगते हैं ?

श्री स० का० पाटिल नेपाल और इंडिया की चिट्ठियाँ ?

श्री प० ला० बाळपाळ : सभी जगह की ।

श्री स० का० पाटिल : यह सवाल तो इससे उठता नहीं ।

This question relates to Nepal and India only, and the arrangement between them.